

- (18) Ministry had issued guidelines *vide* O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.
- (19) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- (20) In order to ensure safe and smooth flow of traffic, Ministry of Road Transport & Highways has envisaged a plan for replacement of all the Level Crossing on National Highways by ROBs / RUBs and replacement / widening / strengthening of weak and narrow bridges under a scheme Setu Bhartam. Under this programme, construction of 208 Level Crossings at an estimated cost of ₹ 20,800 Crore are included.
- (21) Two National Level Workshops and several Regional Training workshops in 11 states have been organized on Road Safety Engineering.
- (22) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (23) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.
- (24) During 2017-18, NHAI has conducted the "Free Eye Check-up" campaign at 50 selected Toll-Plazas in order to reduce the no. of accidents involving Multi Axle Vehicles/Trucks and distributed free glasses to the Truck Drivers having poor vision.
- (d) Ministry does not maintain any data relating to footpaths.

**Measures to reduce accidents along NHs**

2188. SHRI G. C. CHANDRASHEKHAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the measures taken to reduce accidents along National Highways;
- (b) whether there is any scheme for victims of road traffic accidents similar to 'Mukhyamantri Santwana Harish Scheme' of Karnataka; and

(c) whether Government plans to adopt the good practices of the scheme, in conjunction with the Ministry of Health and Family Welfare's ambitious Ayushman Bharath initiative?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) National Highways are designed and constructed as per Standards /Guidelines issued by Indian Roads Congress (IRC) / Ministry. Provisions such as Foot Over Bridges (FOB), underpass/ overpass, road signages, road markings, delineators, crash barrier etc. are made as an integral part of the highway development projects depending upon the site requirement, land availability etc.. Black spots are also identified and corrected.

Government has provided cranes and ambulance to various State Government under the National Highway Accident Relief Service Scheme. National Highway Authority of India has also provided ambulances, cranes etc. on the stretches developed by the concessionaire and other completed stretches of National Highways under its operation and maintenance contracts.

#### **Rural beneficiaries under PMAY**

†2189. SHRI SURENDRA SINGH NAGAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the procedure for selection of rural beneficiaries under Pradhan Mantri Awas Yojana (PMAY);

(b) whether it is a fact that eligible persons are not getting benefit of this scheme in rural areas and whether there is a monitoring mechanism in place to oversee and ensure that eligible people avail the benefits of this scheme; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) Selection of beneficiaries under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) is based on housing deprivation parameters of Socio-Economic and Caste Census (SECC), 2011, subject to 13 point exclusion criteria, followed by Gram Sabha verification. Households that are houseless or living in zero, one or two room kutchha houses (kutchha wall and kutchha roof) are provided financial assistance for construction of pucca houses under PMAY-G. Detailed procedure for

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†Original notice of the question was received in Hindi.